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NOTIFICATION
(INCOME TAX)

No. 1978 (F.NO.197/189/76-IT(AI): In exercise of the powers conferred by clause (v) of sub-section (23C) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "St. Joseph's Hospital, Baramulla" for the purpose of the said section for and from the assessment year(s) 1977-78.

Sd.
(M. SHASTRI)
UNDER SECY. TO THE GOVERNMENT OF INDIA

To
The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

Copy to:-

1. St. Joseph's Hospital, Baramulla, Kashmir.
2. The Commissioner of Income-tax, Amritsar, Amritsar, with reference to his letter No.REG/CR/CIT/ASR/9-S/1549 dt.12.5.77.
3. All Commissioners of Income-tax.
4. Directors of Inspection (IT)/(R&S)/(P&FR)/(Inv.), New Delhi.
5. Director of O&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
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